

**GOVERNMENT OF INDIA
STEEL
LOK SABHA**

UNSTARRED QUESTION NO:88
ANSWERED ON:26.02.2007
EXPORT OF IRON ORE
Acharia Shri Basudeb

Will the Minister of STEEL be pleased to state:

- (a) whether the Committee of Secretaries constituted for restricting iron ore export has referred it back to the Government;
- (b) if so, the details thereof; and
- (c) the action taken/proposed to be taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF STEEL (DR. AKHILESH DAS)

(a)&(b): Yes, Sir. As the Committee of Secretaries, could not reach a consensus on the matter of "restrictions on iron ore export of 64% Fe and above (fines and lumps), by maintaining it at current level for the next three years through canalization and review of all existing long term agreements (LTAs) at the time of renewal", it was agreed that this may be decided by the government appropriately.

(c) The issue is under active consideration of the Government.